

Tezpur PS Case No. 392 of 2020

18-05-2020 Case diary is received.

Perused the bail petition No. 525/20 filed on behalf of accused persons, Aftabur Rahman and Mokibur Rahman, who were arrested on 26-02-2020 and the bail petition No. 521/20 filed on behalf of accused Mridul Rahman, who was shown arrest on 28-02-2020, in connection with Tezpur PS Case No. 392/20 u/s 21/22/27 of NDPS Act.

Perused the case diary and also heard the learned counsel of both sides.

Alleged offence is that accused Aftabur Rahman and Mokibur Rahman were apprehended on 26-02-2020 along with suspected seized narcotic substances. As per seizurelist (1) 2 Nos. of small bottle (i) containing 1.4 & 1.325 g with bottle and (ii) 0.055g & 0.09 gram without bottle, (2) 2 Nos. of insulin syringe which may be used for push narcotic substances, (3) 3 Nos. of unlabeled bottle in their caps labeled as KLAB which are suspected as Narcotic substances, (4) 2 Nos. of bottle labeled as Syrup of Codeine phosphate & Chlorpheniramine Mallet suspected as Narcotic substances, (5) One No. of bottle of Kores – suspected as narcotic substances and (6) Playing Card – One packet were seized from the possession of Aftabur Rahman and Mokibur Rahman and accused Mridul Hussain was shown arrest on 28-02-2020 who was in jail hajot in another case.

Record reveals that accused Aftabur Rahman and Mokibur Rahman are in Jail hajot since 27-02-2020 i.e. for more than 81 days and accused Mridul Hussain is in jail hajot for 80 days.

Considering the materials available in the case diary and period of detention, the accused persons, Aftabur Rahman, Mokibur Rahman and Mridul Hussain are allowed to go on bail of Rs. 20,000/- each with two sureties of like amount each on condition that they shall co-operate with the investigation, shall not hamper and temper in investigation and would

appear before the I.O. once in every fortnight till completion of investigation.

Send back the case diary.

Furnish a copy of this order to all concerned under signature of the Bench Clerk with a certificate.

Let this order be also uploaded in official website.


Special Judge,

Sonitpur, Tezpur.